

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2015 &
IA NO. 324 OF 2015**

Dated: 16th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Maithon Power Ltd.

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s)

: Mr. C.K. Rai
Mr. Manish Kumar for R-1

Mr. M.G. Ramachandran
Ms. Anusha Bardhan &
Mr. Shubham Arya for R-2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **31.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**